

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).18879/2007

ALL INDIA ANNA DRAVIDA MUNNETRA KAZHAGAM

Petitioner(s)

VERSUS

CHIEF SEC.GOV.T.OF T.NADU & ORS.

Respondent(s)

Date: 24/04/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Subramonium Prasad,Adv.(NP)

For Respondent(s)

Mr. V.G. Pragasam,Adv.

Mr. B.K. Pal ,Adv

Mr. Naresh Kumar ,Adv

Mr. S. Thananjayan ,Adv

UPON hearing counsel the Court made the following
ORDER

Nobody is present for the petitioner.

Fresh notice to unserved respondents by registered post A.D. Dasti
service in addition is allowed as prayed for. Served respondents may
file counter affidavit till then.

List the matter on 11.7.2008.

(S.G.SHAH)
Registrar